## RAJYA SABHA

# Wednesday, the 27th November, 2002/6 Agrahayana, 1924 (Saka) THE HOUSE MET AT ELEVEN OF THE CLOCK.

#### MR. CHAIRMAN in the Chair.

### ORAL ANSWERS TO QUESTIONS

## Implementation of rural development schemes

#### \*121. SHRI SURESH PACHOURI:

SHRI MOOLCHAND MEENAt:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether some State Governments are facing problem of financing the centrally sponsored schemes;
- (b) if so, the details thereof; and
- (c) how Government propose to solve the problem?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M. K. PATIL): (a) to (c) A Statement is laid on the Table of the House.

#### Statement

- (a) The Guidelines of the major rural development programmes of the Ministry of Rural Development namely, Sampoorna Grameen Rozgar Yojana (SGRY), Swarnjayanti Gram Swarozgar Yojana (SGSY), Indira Awaas Yojana (IAY) and Watershed Programmes, stipulate that State Governments should provide their predetermined share. Many States have not been providing matching share for the Programmes of the Ministry of Rural Development.
- (b) A Statement showing the shortfall in release of State's share by different States during 2001-02 for the major allocation based Programmes (SGRY, SGSY and IAY) is given in the Statement (See below).
- (c) The Ministry has been impressing upon the States to release full State's share under different programmes, as shortfall in release of State's share results in proportionate cuts in Central releases. The Ministry, in exceptional cases, has released funds, on assurance from the States regarding release of State's share, so that the implementation of programmes meant for the poorest of the poor is not adversely affected.

<sup>†</sup>The question was actually asked on the floor of the House by Shri Moolchand Meena.

## RAJYA SABHA

statement
Releave of State's Share during the Year 2001-2002

(Rs. in Lakhs)

				Ks. in Lakns)
Name of State	Central	State's share	State's share	Short Fall/
	Release	Due	Released	Excess(-)
				in State's
			<del></del>	Release
Andhra Pradesh	41087.77	13695.92	16182.29	2486.37
Arunachal Pradesh	1782.69	594.23	463.16	131.07
Assam	38935.86	12978.62	9717.28	3261.34
Bihar	61723.79	20574.60	15639.10	4935.50
Chhattisgarh	14315.96	4771.99	4464.96	307.03
Goa	246.95	82.32	71.28	11.04
Gujarat	1 <b>4349.61</b>	4783.20	4616.60	166.60
Haryana	7962.14	2654.05	<i>2</i> 271. <i>7</i> 7	382.28
Himachal Pradesh	2992.85	997.62	778.45	219.17
Jammu and Kashmir	4226.64	1408.88	1840.63	-431.75
Jharkhand	30520.32	10173.44	10378.05	-204.61
Karnataka	22028.52	7342.84	6343.81	999.03
Kerala	11589.54	3863.18	3887.93	-24.75
Madhya Pradesh	35428.21	1 <b>1809.4</b> 0	11445.53	363.87
Maharashtra	43676.95	14558.98	12749.73	1809.25
Manipur	1270.55	423.52	244.60	178.92
Meghalaya	2194.20	731.40	662.23	69.17
Mizoram	877.89	292.63	384.83	-92.20
Nagaland	2099.83	699,94	444.93	255.01
Orissa	72930.88	24310.29	23201.75	1108.54
Punjab	3303.68	1101.23	851.42	249.81
Rajasthan	16471.31	5490.44	5552.34	-61.90
Sikkim	813.39	271.13	332.14	-61.01
Tamil Nadu	29894.43	9964.81	9910.03	54.78
Tripura	5971.56	1990.52	2257.04	-266.52
Uttar Pradesh	97398.24	32466.08	29812.30	2653.78
Uttaranchal	6310.80	2103.60	1608.10	495.50
West Bengal	35062.19	11687.40	10921.49	765.91
All India	606146.84	202048.95	187033.77	15015.18

श्री मूल चंद मीचा: माननीय सभापित महोदय, देश के कई राज्यों की आर्थिक स्थिति बहुत खराब है। ऐसी स्थिति में केन्द्र सरकार द्वारा प्रायोजित योजनाओं में राज्यों का जो फंड का अंश है, उसको देने में कई राज्य असमर्थ हैं। ऐसी स्थिति में मैं माननीय मंत्री जी से जानना चाहता हूं कि क्या केन्द्र सरकार की ऐसी कोई योजना है जिसके अंतर्गत केन्द्रीय प्रायोजित योजनाओं के ऊपर शत प्रतिशत फंड केन्द्र सरकार देगी और केन्द्र सरकार उसे वहन करेगी और अनुदान देगी? क्या इस प्रकार की कोई योजना है?

SHRI ANNASAHEB M.K. PATIL: Sir, there is no provision to give full amount to all the Centrally-sponsored schemes. However, it depends on the performance of the States.

श्री संघ प्रिय गौतम : जवाब तो दे दिया है । अब इसमें क्या रह गया है ?

श्री मूल चन्द मीणा : कहां दिया है जवाब । ··· ( व्यवधान ) ··· केन्द्र प्रायोजित योजनाएं कैसे पूरी होंगी जबकि राज्यों की स्थिति बहुत खराब है । ··· ( व्यवधान ) ···

SHRI N.K. PREMACHANDRAN: Sir, the question put by the hon. Member . . ...(Interruption)...

श्री संघ प्रिय गौतम : आपने यह सवाल नहीं पूछा। जो सवाल पूछा था, उसका जवाब दे दिया है। '''( व्यवधान ) '''

SHRI A. VIJAYA RAGHAVAN: Sir, he has not given a proper reply. (Interruptions). . . .

श्री सरला माहेश्वरी : आपने भी सुना है, वह क्या कह रहे हैं। '''( व्यवधान ) '''

श्री सभापति : आप एक बार सैकेंड सप्लीमेंटरी पूछ लीजिए, उसके बाद स्थिति स्पष्ट हो जाएगी।

श्री मूल चन्द मीणा: मैं मंत्री महोदय से जानना चाहता हूं कि क्या केन्द्र प्रायोजित योजनाओं को राज्यों को स्थानांतरित करने के लिए कोई टास्क फोर्स कार्य कर रहा है या कोई कमेटी कार्य कर रही है ? इस कमेटी की क्या रिपोर्ट है, कितनी बार मीटिंग हुई और इस कमेटी की स्थित क्या है ?

SHRI ANNASAHEB M.K. PATIL: Sir, a Task Force was set up to review the funding of these programmes. This Task Force has already studied and the latest meeting of the Task Force was held on 15th September, 2002, wherein a decision was taken that if all the powers in regard to implementation of the schemes were to be transferred to the States, it would, certainly, delay the implementation of the Centrally-sponsored schemes. Therefore, we are thinking

how best we can transfer these powers, in relation to implementation of the schemes, to districts or Panchayats.

श्री रमा शंकर कौशिक: माननीय मंत्री जी ने जो संलग्नक दिया है, उसमें 29 राज्यों में से 21 राज्य ऐसे हैं जिन्होंने अपने अंश की धनराशि नहीं दी है। इसके कारण यह कहा जा सकता है कि पूरे भारत में ही सभी राज्यों में जो केन्द्र प्रायोजित योजनाएं हैं, उनका लाभ वहां की स्थानीय जनता को नहीं मिल रहा है। मैं माननीय मंत्री जी से जानना चाहता हूं कि राज्यों की कमी के कारण देश की जनता क्यों सफर करे ? उसके लिए माननीय मंत्री जी ने जैसा अभी बताया कि डिस्ट्रिक्ट लैकल पर या जिला पंचायतों के आधार पर इस राशि को दिया जाए और अगर उनसे अंशदान लेना हो तो वह अंशदान लिया जाए। मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूं कि यह योजना था स्कीम जो उन्होंने सोची है, उसको वे कब तक कार्यान्वित करेंगे ?

SHRI ANNASAHEB M. K. PATIL: Sir, the programmes are undertaken in coordination with the State Governments. No doubt, some programmes, like the Prime Minister's Gram Sadak Yojana and the Computerisation of land records, are fully financed by the Central Government. These programmes are, definitely, implemented by the State Governments as per the guidelines and directives of the Central Government. But, there are almost 11 such programmes that are to be implemented in coordination with the State Governments. If State Governments do not release funds towards their share, then, these programmes cannot be implemented. Sir, you will find in the statement. ... (Interruptions)...

MR. CHAIRMAN: No, I am not allowing. (Interruptions)

SHRI JANARDHANA POOJARY: Sir, I just want to bring to the notice of the hon, Minister ... (Interruptions)

MR. CHAIRMAN: No, I am not allowing ... (Interruptions) ... Let the Minister speak ... (Interruptions) ... No, it is not good.

SHRI ANNASAHEB M.K. PATIL: Sir, a statement is given in the reply showing release of States share during 2001-2002. There are several States which have done extremely well. They have not only contributed towards their share, but they have done more than that. Therefore they were able to implement programmes very well. On the other side, there are some States which have not released their share, so, they have not been able to do well. The States which do better funding towards their share, definitely perform better than other States:... (Interruptions)...

श्री रमा शंकर कौशिक: श्रीमन्, वह कुछ नहीं है। वह असल में 21 है जो 29 की लिस्ट उन्होंने दी है, ऐसे 21 राज्य हैं। श्रीमन्, आप जरा संलग्नक देख लें। ...( व्यवधान)... श्रीमन्, मुझे आपका संरक्षण चाहिए। मैंने यह जानना चाहा है कि क्या ऐसी योजनाओं को ...( व्यवधान)...

श्री सभापति : डा. एल. एम. सिंघवी, बोलिए।

**डा. लक्ष्मीमल्ल सिंघवी:** सभापित महोदय, क्या मंत्री महोदय यह बताएंगे कि जिन-जिन राज्यों ने अपने हिस्से का रुपया नहीं दिया है उसके बारे में क्या कार्यवाही की गई है ? और क्या सरकार इन सब योजनाओं के पुनर्मूल्यांकन के लिए और उनमें उपस्थित बाधाओं के निराकरण के लिए प्रयत्न कर रही है, और यदि कर रही है तो वे क्या प्रयत्न हैं ?

SHRI ANNASAHEB M.K. PATIL: Sir, the States which have not contributed toward their share have not done well. The figures for different States are like this. Arunachal Pradesh - 22.06 per cent, Assam - 25.13 per cent, Bihar - 23.99 per cent, Goa - 13.1 per cent, Haryana - 14 per cent, Himachal Pradesh - 21.97 per cent, Karnataka - 13 ... (Interruptions)...

श्री सभापति : यह तो दिया हुआ है क्वेश्चन के जवाब में।

SHRI ANNASAHEB M.K. PATIL: These are the States which have not released sufficient funds towards their share. Therefore, they could not do well, whereas other States have done well. ...(Interruptions)... Mr. Chairman, Sir, I would like to read figures relating to the financial contribution made by all the States for the period 2002-2003, including how much allocation was made by the Central Government, and how much amount has been released by the Centre. In the case of Andhra Pradesh, a total amount of Rs. 621.40 crores was allocated by the Central Government, out of which Rs. 545.71 crores have been released. The State Government was supposed to allocate Rs. 130.71 crores, but only Rs. 47.40 crores had been released. Since, the State Government has not released its full share, there has been a shortfall of 12 per cent on the part of the Central Government. I will read it out, if the hon. Member so desires, I can give a copy of this statement to him.

श्री मोती लाल बोरा: सभापित महोदय, मैंने इनसे आंकड़े नहीं पूछे। मैं आपका संरक्षण चाहूंगा। मैंने यह पूछा है कि आपने उसमें क्या टारगेट रखा है। क्योंकि केन्द्र शासित राज्यों के द्वारा जो धनराशि दी जा रही है उसका एक लक्ष्य निर्धारित होना चाहिए कि हम इतने लोगों को रोजगार देंगे, इतने लोगों को आवास की व्यवस्था करेंगे, इतने लोगों को वाटरशैंड की सुविधा देंगे। जो राज्य सरकारें आज आर्थिक दृष्टि से कमजोर हैं क्या उनके लिए बिना लक्ष्य के केन्द्र सरकार ने यह राशि

आबंटित कर दी ? तो मैं माननीय मंत्री जी से जानना चाहूंगा कि आपने कितना लक्ष्य रखा है और उस लक्ष्य की कितनी प्राप्ति प्रत्येक राज्य में हुई है, मुझे जानकारी देने की कृपा करें।

SHRI ANNASAHEB M.K. PATIL: Sir, it is very difficult to give figures, programme-wise. However, I can give figures relating to the performance shown by all the States ... (Interruptions)... I have got the data of programmes in respect of every State ... (Interruptions) ...

श्री मोती लाल वोरा: सर, मैं आपके माध्यम से संरक्षण चाहूंगा। माननीय मंत्री महोदय लिखे हुए आंकड़ों को पढ़ रहे हैं ... ( ट्यवधान ) ...

श्री सभापति : आप समझ लीजिए।

श्री मोती लाल वोरा : मैं यह जानना चाहता हूं कि आखिर कोई तो लक्ष्य रखा होगा कि बिना लक्ष्य के आपने यह राशि दे दी ?

श्री सभापति: मैं मंत्री महोदय से जानना चाहूंगा कि केन्द्रीय परिवर्तित परियोजनाओं को राज्य सरकारों को दिए जाने के संबंध में पिछले सात-आठ वर्षों से विचार चल रहा है। कई बार मुख्य मंत्रियों के सम्मेलन में इस प्रकार की मांग की गई। कई बार योजना आयोग के समक्ष इस प्रकार की बातें रखी गई, कई एक्सपर्ट कमेटी इस पर बैठी हैं। क्या आप बता सकेंगे कि उसका निचोड़ क्या है और यह सरकार कब तक इस पर निर्णय लेगी?

श्री अण्णासाहेब एम. के. पाटिल: सर, इस प्रोग्राम के मुताबिक गवर्नमेंट ऑफ इंडिया का जो टारगेट हैं। 1987 से आज तक जो प्रोग्राम चल रहे हैं, तीन सालों का जो ब्यौरा दिया है, ईच स्टेट वाइज़। मैं स्टेट वाइज़ नहीं आल इंडिया का फिगर बताता हूं। जो पापुलेशन बिलो पावर्टी लाइन की थी, 1987-88 में 39.09 थी, 1993-94 में वह बाद में 37.27 परसेंट हो गई और 1999-2000 में उसकी फिगर 27.09 आई.। Because of these programmes, within 12 years, poverty has been declined by 12 per cent.

श्री मोती लाल बोरा: मंत्री जी ने सही ढंग का जवाब नहीं दिया। हमने इनसे जो जानकारी मांगी है। माननीय सभापित महोदय, या तो ये सही ढंग से जानकारी दें अन्यथा केवल आंकड़े तो इसमें लिखे हुए हैं, हमने भी देख लिए हैं। केन्द्र सरकार ने कोई लक्ष्य तो निर्धारित किया होगा। बिना लक्ष्य रखे यह सारी राशि ... (व्यवधान)...

श्री सभापति : अंदाजा लगा लीजिए, आपने जो उत्तर दिया है ... ( व्यवधान ) ...

श्री मोती लाल बोरा: क्या माननीय मंत्री महोदय ने राज्य के मुख्य मंत्रियों की बैठक बुलाकर कभी उनसे पूछा है?